

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4217
ANSWERED ON:29.08.2011
INSTALLATION OF SPEED GOVERNORS
Kumar Shri Kaushalendra;Mahto Shri Baidyanath Prasad

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is contemplating to install mandatory speed governors to control speed of heavy vehicles plying on National Highways;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government is considering any life insurance for road accident victims on National Highways;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) No, Madam.
- (b) Does not arise.
- (c) Under Rule 118 of the Central Motor Vehicle Rules, 1989, State Governments are empowered to notify the transport vehicles in which speed governor shall be fitted.
- (d) No, Madam.
- (e) Does not arise.
- (f) The Motor Vehicles Act, 1988 provides for insurance of motor vehicles against third party risk for providing appropriate compensation to road accident victims by the Insurance Company.